

ITEM NO.60

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1942-1944/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GYANENDRA ETC ETC

Respondent(s)

(IA No. 170118/2019 - EXEMPTION FROM FILING O.T.)

Date : 13-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Ardhendumauli Kumar Prasad, Sr.adv, A.A.G.
Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.
Mr. Akshay Kumar, Adv.
Mr. Deepesh Singh, Adv.
Ms. Ananya Sahu, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

For Respondent(s) Caveator-in-person

Ms. Manika Tripathy, AOR
Mr. Ashutosh Kaushik, Adv.
Mr. Rony John, Adv.
Mr. Aishwary Jaiswal, Adv.

Petitioner-in-person

UPON hearing the counsel the Court made the following
O R D E R

List on 10.04.2024.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)